

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-90/1996/ 1459 /A**

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Thaneswar Kalita,  
District & Sessions Judge,  
Dhubri.

Dated Guwahati, the 8<sup>th</sup> March, 2021.

Sub:- Modification/cancellation of earned leave.

Ref:- Your Letter, dtd. 05.03.2021.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for cancellation of earned leave from 06.03.2021 to 12.03.2021, has been granted. You have been allowed to join service in the morning of 06.03.2021.

Yours faithfully,

*Sd/-*

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-90/1996/ 1460-1461 /A, dated 8-3-2021**

Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
2.  The Project Manager, Gauhati High Court, Guwahati.

**JT.REGISTRAR (VIGILANCE)**

*P.S.*